

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1765
ANSWERED ON:19.11.2010
COMMUNITY PARTICIPATION FUND
Nirupam Shri Sanjay Brijkishorilal

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the details of objectives of the Community Participation Fund (CPF) and the total amount available thereunder;
- (b) the details of project proposals under CPF received from various States/cities since its inception, number of projects approved out of them and funds allocated/released thereunder, State/city-wise;
- (c) the details of utilisation of funds under the CPF during the said period, State/city-wise; and
- (d) the steps taken by the Government to ensure utilisation of the funds under CPF and its optimum performance?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a): The Community Participation Fund (CPF) was established under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) with the objective to create capacities in the communities to effectively engage and contribute in improving their living environment. The Community Participation Fund (CPF) was initiated with a view to encouraging communities to take part in the development of their area and develop a sense of ownership with respect to the projects being undertaken. The key principle of CPF is to elicit participation of the community by way of contribution to the extent of 10% of project cost. Projects costing up to a maximum of Rs.10 lakhs can be taken up under CPF. These projects may include-group water distribution project for slum managed by a users' group, crèche for children of working mothers, multipurpose community centres, building/rebuilding a local vegetable market, creation of hawking zone infrastructure, community-based information systems and services, community initiatives in sectors such as municipal solid waste at the primary level and safe drinking water facility at the locality level. The total amount available under the CPF is Rs.100 crores only for the Mission period upto 2012.

(b)& (c): The CPF was set up under the Urban Infrastructure and Governance component of JNNURM in June 2007. Till now, 194 project proposals have been received of which 45 projects have been approved. Details of projects approved with release/utilization of funds State/city-wise is annexed.

(d): The Government has taken various steps to popularise the scheme among the Urban Local Bodies/communities, including issuing toolkit setting out the detailed guidelines, making the Toolkit available on the website and publishing advertisements in the National newspapers. Awareness is also being generated during City Volunteers Technical Corps (CVTC) formation workshops held in different cities. In the Peer Experience and Reflective Learning (PEARL) Workshop on "Heritage Cities" held in Madurai, Technical Advisory Group (TAG) Coordination Cell Team discussed about the funds, its guidelines and urged the city representatives (from Urban Local Bodies (ULBs) and Non-Governmental Organizations (NGOs)) to make the best use of CPF. National workshop on CPF & Citizen Centric reform on 4th December, 2009 was held with Municipal Commissioners of the JNNURM mission cities, members of CVTC- CGC wherein project holders of CPF also participated. An exclusive session was organized to familiarize the participants on CPF. The PEARL workshop organized in Shillong in September, 2010 was attended by Commissioners from North-Eastern States wherein presentation was made on CPF to create awareness.